

6 मदों को 'वन टाइम इन्' के रूप में दिया जायेगा :—

(1) त्तुवों में वे हटायो जाते वाली मदें

(कक) मावुनदानी

(खख) कंधी

(गग) कंधा मार्क II

(घघ) सूई धागा थैली

(ङङ) जूनियर कमीशन अफसरों के बैंक के बैंक

(चच) टिन ब्लान्म कण्टेनर

(छछ) टिन डबिन प्रोटक्टिव

(जज) खटकेदार चाकू

(झझ) दोरी वाला खटकेदार चाकू ओ जी

(2) एक बा' दिए जाने वाले सामग्रों

(कक) कंधे पर लगाने के टाइटिल ओ जी

(खख) टोपी/पगड़ी बैंक

(गग) पहचान डिस्क

(घघ) पहचान कोर्ड डिस्क

(ङङ) डेजर्ट स्पून

(चच) बैकिंग वेगेच बैंक

(छ) नई बर्तियों के रूप में प्रयोग की जाने वाली वस्त्रों की अतिरिक्त मदों का छठी योजना के लिए पहिले ही अनुमोदन कर दिया गया है।

### Police-Naxalite Clashes

257. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of clashes between the police and the so-called Naxalites that have taken place in 1980;

(b) the reasons for these clashes;

(c) whether there are any instances in which the Naxalites had attacked the innocent people anywhere;

(d) the reasons for the growth of Naxalite activities in the country;

(e) whether Government propose to appoint a Committee consisting of members belonging to the various recognised groups in Parliament to go into the actual state of affairs regarding the reported clashes between the Naxalites and the Police; and

(f) whether Government propose to call the leaders of the various Naxalite groups to discuss the various national and socio-economic issues?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (d): Information is being collected from the State Governments and Union Territory Administrations and will be laid on the Table of the House.

(e) and (f). No such proposals are under consideration of Government.

**Demand for enumeration on basis of dialects by ex-criminal and nomadic tribes**

258. SHRI UTTAM RATHOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the ex-criminal and nomadic tribes have been demanding the enumeration on the basis of their dialects during Census Operations;

(b) whether the Maharashtra Government have written to the Registrar, Census Operations and Home Department to take up this work and that they would be at their cost; and

(c) if so, what action has been taken by the Home Department in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Requests had been received for the enumeration of ex-criminal and

nomadic tribes on the basis of their dialects during Census Operations.

(b) Yes, Sir.

(c) This was considered carefully and it was decided that the present policy of enumerating only those castes and tribes which are categorised as Scheduled Castes and Scheduled Tribes should be maintained and that the enumeration should not be extended to other castes or tribes.

**Recommendations of the sub-committee of Labour Minister re-selection of workers representatives on participative forums**

259. SHRI K. T. KOSALRAM: Will the Minister of LABOUR be pleased to state:

(a) the principal recommendations made by the sub-committee of Labour Ministers in its meeting held on 12th January, 1981 about the selection of workers' representatives on participative forums; and

(b) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) and (b) The Sub-Committee of the Standing Committee of Labour Ministers at its meeting held on the 12th January, 1981 did not reach a consensus on the procedure to be adopted for the selection of workers' representatives on participative forums and left it to the Central Government to take a decision. The Central Government would take an early decision in the matter.

**Proposal to revive Zonal Councils**

260. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to revive the zonal Councils; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Zonal Councils have been created by the States Reorganisation Act, 1956. They are permanent institutions by virtue of the provisions of the said Act. Therefore, the question of their revival does not arise. Out of the Five Zonal Councils in the country, three had meetings so far during the year 1980-81. The remaining two are also expected to meet shortly.

**Measures for Improvement of Standard of living of Tribals**

261. SHRI JAI NARAYAN ROAT: Will the Minister of PLANNING be pleased to state the main steps proposed to be taken in the Sixth Five Year Plan for the improvement of standard of living of the tribals

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): A number of steps are proposed to be taken during the Sixth Five Year Plan to improve the living standard of the poor including the tribals. These measures comprise general development programmes such as animal husbandry, forestry, agriculture, industry, power, small and village industries education etc. and specific individual beneficiary oriented schemes, such as Integrated Rural Development, and under Backward Classes sector and tribal sub-plan.

2. The schemes for tribal sub-plan areas and tribal people would include measures for raising their productivity and skill levels development of education as well as measures seeking to eliminate exploitation of tribals in the fields of alienation of land, money lending, debt-bondage trade, excise forest etc. High priority would be accorded to credit and marketing arrangements, strengthening of administrative structure and monitoring and evaluation of the programmes.